

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR**

REGIONAL WORKSHOP ON – FAMILY LAWS

**25th February, 2017
(Venue: Ujjain)**

PROGRAMME

SESSIONS	TIME	
I	10.00 a.m. to 10.15 a.m.	Inaugural session interaction and understanding the regional issues facing the Family Court matters – By
II	10.15 a.m. to 11.15 a.m.	Family Court – Jurisdictional issues – By – By Shri Avnindra Kumar Singh, Principal Judge, Family Court, Khandwa
III	11.15 p.m. to 12.15 p.m.	Procedure of Family Courts and introduction to Mediation in family matters – By Shri Avinash Kumar Khare, Principal Judge, Family Court, Neemuch
<i>TEA BREAK (12.15 pm to 12.30 pm)</i>		
IV	12.30 p.m. to 1.30 p.m.	New aspects of issues relating to custody of child and adoption – By Shri Kapil Mehta, OSD, MPSJA
<i>LUNCH BREAK (1.30 p.m. to 2.30 pm)</i>		
V	2.30 p.m. to 3.30 p.m.	<p><i>Thematic Group Work and discussion (4 groups)</i></p> <p>Group I Issues relating to restitution of conjugal rights and judicial separation & divorce – Problems, solutions and best practices</p> <p>Group I comprise of</p> <ol style="list-style-type: none"> i. <i>Shri Om Prakash Sharma, Addl. Principal Judge, Ujjain</i> ii. <i>Shri Narendra Kumar Satsangi, Principal Judge, Dhar</i> iii. <i>Shri Suresh Randive, Principal Judge, Burhanpur</i> iv. <i>Smt. Surabhi Mishra, II Addl. Principal Judge, Family Court, Indore</i> v. <i>Shri Ravindra Singh Kushwaha, ADJ, Neemuch</i> vi. <i>Shri Bhurelal Prajapati, XV ADJ, Indore</i> vii. <i>Shri Kalusingh Bariya, ADJ, Dhar</i> viii. <i>Shri Sanjay Kumar Chaturvedi, ADJ, Dhar</i> ix. <i>Smt. Manisha Baser, ADJ, Dewas</i> <p>Group II Issues relating to temporary & Permanent alimony – Problems, solutions and best practices</p> <p>Group II comprise of</p> <ol style="list-style-type: none"> i. <i>Smt. Durga Dawar, Principal Judge, Mandsaur</i> ii. <i>Shri Vrindawan Lal Jha, Principal Judge, Indore</i> iii. <i>Shri Avinash Kumar Khare, Principal Judge, Neemuch</i> iv. <i>Dr. Om Prakash Tiwari, II ADJ, Rajgarh</i> v. <i>Ku. Neena Ashapure, ADJ, Dewas</i> vi. <i>Smt. Alka Dubey, I ADJ, Sehore</i> vii. <i>Shri Vivek Kumar Shrivastava, ADJ, Ujjain</i> viii. <i>Shri Shamroz Khan, I ADJ, Rajgarh</i>

		<p>ix. <i>Sudhir Singh Chouhan, ADJ, Ujjain</i></p> <p>Group III Issues relating to recovery of amount of maintenance and alimony – Problems, solutions and best practices</p> <p>Group III comprise of</p> <p>i. <i>Shri Prahlad Singh Patidar,</i> i. <i>Principal Judge, Family Court, Ujjain</i> ii. <i>Smt. Laxmi Sharma, Principal Judge, Ratlam</i> iii. <i>Shri R. P. Sharma, I ADJ, Neemuch</i> iv. <i>Shri Ramanand Chand, I Addl. Principal Judge, Indore</i> v. <i>Shri Rajeev Kumar Karmahe, I ADJ, Shajapur</i> vi. <i>Shri Anil Kumar Singh, ADJ, Dewas</i> vii. <i>Shri Iqbal Ghauri Khan, II ADJ, Ratlam</i> viii. <i>Shri Ashok Kumar Sharma, ADJ, Rajgarh</i> ix. <i>Shri Sanjeev Jain, ADJ, Dewas</i></p> <p>Group IV Issues relating to working of Counsellors and Mediators in family matters – Problems, solutions and best practices</p> <p>Group IV comprise of</p> <p><i>Shri Mohd. Yusuf Mansuri, Principal Judge, Sehore</i> ii. <i>Shri Avindra Kumar Singh, Principal Judge, Khandwa</i> <i>Shri Shyam Bihari Verma, X ADJ, Ujjain</i> <i>Shri Anish Kumar Mishra, ADJ, Dhar</i> <i>Smt. Vidhi Saxena, ADJ, Shajapur</i> <i>Shri Puran Chand Gupta, ADJ, Ujjain</i> <i>Smt. Pravina Vyas, III ADJ, Mandsaur</i> <i>Shri Kailash Chandra Yadav, ADJ, Shajapur</i> <i>Shri Mohd. Musha Khan, II ADJ, Sehore</i> x. <i>Shri Rakesh Kumar Jain, ADJ, Dhar</i></p>
<i>TEA BREAK (3.30 p.m. to 3.45 pm)</i>		
VI	3.45 pm to 4.45 pm	<p>Perspective presentation by Group I (3.45 p.m. to 4.00 p.m.)</p> <p>Presented by – <i>Smt. Surabhi Mishra,</i> <i>Principal Judge, Family Court, Indore</i></p> <p>Chaired by – <i>Shri Om Prakash Sharma,</i> <i>Addl. Principal Judge, Family Court, Ujjain</i></p> <p>Perspective presentation by Group II (4.00 p.m. to 4.15 p.m.)</p> <p>Presented by – <i>Shri Vrindawan Lal Jha,</i> <i>II Addl. Principal Judge, Indore</i></p> <p>Chaired by – <i>Smt. Durga Dawar,</i> <i>Principal Judge, Family Court, Mandsaur</i></p> <p>Perspective presentation by Group III (4.15 p.m. to 4.30 p.m.)</p> <p>Presented by – <i>Shri Rajeev Kumar Karmahe,</i> <i>I ADJ, Shujalpur Dist. Shajapur</i></p> <p>Chaired by – <i>Shri Prahlad Singh Patidar,</i> <i>Principal Judge, Family Court, Ujjain</i></p> <p>Perspective presentation by Group IV (4.30 p.m. to 4.45 p.m.)</p>

		<p>Presented by – <i>Shri Rakesh Kumar Jain,</i> <i>I ADJ, Manwar Dist. Dhar</i></p> <p>Chaired by – <i>Shri Mohammad Yusuf Mansuri,</i> <i>Principal Judge, Family Court, Sehore</i></p> <p>Moderated by – Shri Kapil Mehta, O.S.D., MPSJA</p>
VII	4.45 p.m. onwards	<i>Valedictory Session</i>

- Note:** - (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR INCHARGE